

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/33616/2025 BLAPL/11549/2025	LACHHMU KHILLA VS STATE OF ODISHA	DIGAMBAR SETHI VS	/ /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000017/2025
2	D-BLAPL/33619/2025 BLAPL/11550/2025	BALARAM NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SURADA /327 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjar) Spl/0000067/2025
3	D-BLAPL/33646/2025 BLAPL/11551/2025	MANAS KUMAR NATH VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BASTA /305 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000261/2025
4	D-BLAPL/33770/2025 BLAPL/11552/2025	AJIT KUMAR PATTNAIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	HARICHANDANPUR /120 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000613/2025
5	D-BLAPL/33676/2025 BLAPL/11553/2025	GOLU @ RAFFIQUE ANSARI VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA /241 /2025 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000256/2025
6	D-BLAPL/33677/2025 BLAPL/11554/2025	BASUDEV KARMAKAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /483 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000026/2025
7	D-BLAPL/33679/2025 BLAPL/11555/2025	LIAKAT KHAN @ HADI MAICHIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /92 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000089/2025
8	D-BLAPL/33682/2025 BLAPL/11556/2025	MAHAMMAD SAKABAT VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	SPECIAL CRIME UNIT /6 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001711/2025
9	D-BLAPL/32680/2025 BLAPL/11557/2025	TULU KANDI VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	NIALI /397 /2025 J.M.F.C.,NIALI(Cuttack) GR/0000375/2025
10	D-BLAPL/33078/2025 BLAPL/11558/2025	SANJEEB KUMAR BARIHA @ SANJEEB BARIHA @ BARIK VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	PAIKMAL /239 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0001055/2025
11	D-BLAPL/33257/2025 BLAPL/11559/2025	BHAGU MAJHI VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	JEYPORE SADAR /19 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000005/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/32287/2025 BLAPL/11560/2025	SOMANATH PARIDA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /713 /2024 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dh CT/0000227/2024
13	D-BLAPL/33406/2025 BLAPL/11561/2025	BOB SINGHARIA VS STATE OF ODISHA	PRAYAS MOHANTY VS	JHARSUGUDA SADAR /602 /2024 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000082/2024
14	D-BLAPL/32503/2025 BLAPL/11562/2025	SABYASACHI PANDA VS STATE OF ODISHA	RAMDAS ACHARY VS	DARINGBADI /46 /2011 A.D.J.,BALLIGUDA(Kandhamal) ST/0000131/2016
15	D-BLAPL/32665/2025 BLAPL/11563/2025	RATIKANTA PATRA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// A.D.J., NILGIRI(Baleshwar) Spl/0000139/2025
16	D-BLAPL/33796/2025 BLAPL/11564/2025	KADAGALA BHASKAR RAO @ BASA @K. BHASKAR RAO VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	KASINAGAR /160 /2025 J.M.F.C.,KASHINAGAR,(Gajapati) GR/0000159/2025
17	D-BLAPL/33759/2025 BLAPL/11565/2025	SUJIT SAHU VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /182 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000028/2025
18	D-BLAPL/33418/2025 BLAPL/11566/2025	NAJIM MALIK VS STATE OF ODISHA	SHYAM MANOHAR VS	PODIA PS /10 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000022/2025
19	D-BLAPL/33631/2025 BLAPL/11567/2025	HIMANSU BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BANKI /50 /2024 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000348/2024
20	D-BLAPL/33572/2025 BLAPL/11568/2025	DIGAMBAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	REAMAL /84 /2019 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000064/2019
21	D-BLAPL/33577/2025 BLAPL/11569/2025	KALANDI NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BHADRAK TOWN /569 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0002266/2025
22	D-BLAPL/33578/2025 BLAPL/11570/2025	PINTU MALLICK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TANGI /217 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000117/2025
23	D-BLAPL/33299/2025	RAJPUROHIT ARJUN SINGH @ R. P. A. SINGH	MANORANJAN PADHY	MACHHKUND /65 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11571/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KORAPUT(Koraput) TR/0000079/2024
24	D-BLAPL/33589/2025 BLAPL/11572/2025	SIDU SINKU VS STATE OF ODISHA	GOREKHANATH DAS VS	NAYAPALLI P.S. /133 /2021 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE CT/0000069/2021
25	D-BLAPL/33673/2025 BLAPL/11573/2025	RAJANI KANTA PATTNAIK VS DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA, BBSR	ASWINI KUMAR DAS VS	//0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CRLMC(PMLA)/0000016/2023
26	D-BLAPL/33794/2025 BLAPL/11574/2025	BUDU GOLARI @ RAJA KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /54 /2024 CIVIL JUDGE(S.D.) CUM A.S.J.(W.C.),MA CT/0000055/2024
27	D-BLAPL/33687/2025 BLAPL/11575/2025	GULFAN ALI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	RENGALI /217 /2023 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000096/2024
28	D-BLAPL/33798/2025 BLAPL/11576/2025	SANJAY KUMAR DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000018/2025
29	D-BLAPL/33692/2025 BLAPL/11577/2025	KRUPASINDHU MOHARANA VS STATE OF ODISHA	PRATIK DASH VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001757/2025
30	D-BLAPL/33697/2025 BLAPL/11578/2025	S.KUMAR PRADHAN VS STATE OF ODISHA	MANOJ PANIGRAHI VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000057/2025
31	D-BLAPL/33731/2025 BLAPL/11579/2025	BAGULU @ AJU MAHAKUD @ MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /575 /2025 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000080/2025
32	D-BLAPL/33700/2025 BLAPL/11580/2025	SRIKANTA ROUT @ KALIA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KHAIRA /272 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001371/2025
33	D-BLAPL/33711/2025 BLAPL/11581/2025	BAPUN @ PRASANNA DAS VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /617 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001155/2025
34	D-BLAPL/32772/2025 BLAPL/11582/2025	DIBYALOK ROUT VS	RAJENDRA NARAYAN ROUT VS	// A.D.J., SORO(Baleshwar)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/33811/2025 BLAPL/11583/2025	STATE OF ODISHA BIBHU SAHU @ BHIBI SAHU VS	ANIRUDHA DAS VS	Spl/0000062/2025 PUINTALA /292 /2025 DISTRICT & SESSIONS JUDGE,BOLANGIR
36	D-BLAPL/33686/2025 BLAPL/11584/2025	STATE OF ODISHA SUSANTA KUMAR DAS VS	AJIT KUMAR MOHANTY VS	Spl/0000031/2025 GOSANINUAGAM /152 /2025 S.D.J.M.,BERHAMPUR(Ganjam)
37	D-BLAPL/33761/2025 BLAPL/11585/2025	STATE OF ODISHA PRAHALLAD PARIDA @ PAHALI VS	SAMARESH PATTANAIAK VS	GR/0001123/2025 KUJANGA /353 /2025 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur)
38	D-BLAPL/32516/2025 BLAPL/11586/2025	STATE OF ODISHA SABYASACHI PANDA VS	RAMDAS ACHARY VS	Spl/0000018/2025 DARINGBADI /17 /2012 A.D.J.,BALLIGUDA(Kandhamal)
39	D-BLAPL/33928/2025 BLAPL/11587/2025	STATE OF ODISHA RAJU KHILLO VS	SARBESWAR SAHOO VS	ST/0000132/2016 SUNABEDA /86 /2025 JMFC, SEMILIGUDA(Koraput)
40	D-BLAPL/32961/2025 BLAPL/11588/2025	STATE OF ODISHA ANIL MEGHWAL VS	RAKESH KUMAR DAS VS	GR/0000123/2025 PADMAPUR /123 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada)
41	D-BLAPL/32998/2025 BLAPL/11589/2025	STATE OF ODISHA KUMAR SUKLA @ KUMAR CHANDRA SUKLA VS	RAMANI KANTA PATTANAIAK VS	TR/0000056/2025 BARI RAMCHANDRAPUR /226 /2025 JMFC, BARIPAL(Jajapur)
42	D-BLAPL/33819/2025 BLAPL/11590/2025	STATE OF ODISHA AKHILA SWAIN VS	SUJIT KUMAR PATNAIK VS	CT/0000010/2025 CHATRAPUR /405 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR
43	D-BLAPL/33584/2025 BLAPL/11591/2025	STATE OF ODISHA CHHOTU @ SK. NAIM VS	SATYA RANJAN MULIA VS	GR/0000951/2025 CHAULIAGANJA /513 /2025 J.M.F.C.(IV),CUTTACK(Cuttack)
44	D-BLAPL/33628/2025 BLAPL/11592/2025	STATE OF ODISHA HIMANSHU SEKHAR SAHOO VS	RAMESH CHANDRA SWAIN VS	GR/0001346/2025 BARI RAMCHANDRAPUR /256 /2023 A.D.J.,JAJPUR(Jajapur)
45	D-BLAPL/33822/2025 BLAPL/11593/2025	STATE OF ODISHA PADAMAN MANDINGA @ PADMAN MANDINGA VS	JAJATI KESHARI KHUNTIA VS	CT/0000234/2023 LAXMIPUR /104 /2025 J.M.F.C.,LAXMIPUR(Koraput)
		STATE OF ODISHA		GR/0000278/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/33718/2025 BLAPL/11594/2025	SISIR @ SISIRA BHOI @ LAMBHU VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /213 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000441/2024
47	D-BLAPL/33719/2025 BLAPL/11595/2025	GHANASHYAM SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KUNDHEIGOLA /292 /2024 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000028/2025
48	D-BLAPL/33205/2025 BLAPL/11596/2025	BIJAY KUMAR KHATUA VS STATE OF ODISHA	PRATIK NAYAK VS	DHARMASALA /433 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001349/2025
49	D-BLAPL/33608/2025 BLAPL/11597/2025	SUBHALAXMI ROUT @ NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	BAIDYANATHPUR /356 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001807/2025
50	D-BLAPL/33399/2025 BLAPL/11598/2025	SIPU @ BASUDEV SAMAL @ BASODEBA SAMAL VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /328 /2022 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000016/2023
51	D-BLAPL/33567/2025 BLAPL/11599/2025	SIBA PADIAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /606 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000133/2024
52	D-BLAPL/33647/2025 BLAPL/11600/2025	GEDA @ CHAITANYA SWAIN VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	MAHANGA /309 /2025 Civil Judge Jr. Division-cum-JMFC Court at GR/0000466/2025
53	D-BLAPL/33634/2025 BLAPL/11601/2025	SODI MUNNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000041/2025
54	D-BLAPL/33831/2025 BLAPL/11602/2025	PRAKASH BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /465 /2025 J.M.F.C.,PIPLI(Puri) GR/0000689/2025
55	D-BLAPL/33632/2025 BLAPL/11603/2025	RAM BABU PAPAL @ PAPULU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /160 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000089/2025
56	D-BLAPL/33683/2025 BLAPL/11604/2025	JITENDRA BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KAMAKHYANAGAR /313 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000004/2025
57	D-CMAPL/40439/2025	PADMANAV DHALL	ANASUYA BEHERA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMAPL/323/2025	VS STATE OF ODISHA	VS	() //
58	D-CMAPL/44648/2025 CMAPL/324/2025	SUBHAKANTA PRUSTY VS PRESIDING OFFICER CENTRAL GOVT. INDUSTRIAL TRIBUNAL CUM LABOUR COURT BBSR	PRAMOD KISHORE CHAND VS	// ()
59	D-CMP/45029/2025 CMP/1763/2025	BIPLAB KESHARI SATAPATHY VS HOLY CHILD SCHOOL, KHURDA	SOURAV DAS VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CS/0001673/2024
60	D-CMP/45023/2025 CMP/1764/2025	DASAMI TANTY @ DASHAMI TANTI VS AMAR TANTY	DEBASISH SAMAL VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda Mat/0000033/2021
61	D-CMP/45132/2025 CMP/1765/2025	PUSPALATA BEHERA VS DINABANDHU BEHERA	PRONOY MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho IA/0000001/2021
62	D-CMP/45059/2025 CMP/1766/2025	BIMAL LOCHAN PATTANAYAK VS JAYA KRUSHNA PATTANAYAK	JUDHISTHIR SAHOO VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagar CS/0000274/2024
63	D-CMP/45412/2025 CMP/1767/2025	SABITRI PRADHAN VS PADMA LOCHAN PRADHAN	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),BALASORE(Baleshwar EC/0000015/1991
64	D-CONTC/44784/2025 CONTC/5277/2025	TARA PRASANNA PATTANAIAK VS MANSI NIMBHAL,SECY.,ODISHA MODEL TRIBAL EDUCATION SOCIETY,ODISHA	ADV. VS	// ()
65	D-CONTC/44799/2025 CONTC/5278/2025	SUDHIR KUMAR SAHU VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// ()
66	D-CONTC/44807/2025 CONTC/5279/2025	ABHISHEK KANUNGO VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR	ADV. VS	// ()
67	D-CONTC/44809/2025 CONTC/5280/2025	SUPRAVA DAS VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR,KHURDA	ADV. VS	// ()
68	D-CONTC/44812/2025 CONTC/5281/2025	TRUPTEE TRIPATHY VS	ADV. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/44816/2025 CONTC/5282/2025	MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR SURENDRA KUMAR RANA VS PURNA CHANDRA BARIHA,DEO,KEONJHAR	ADV. VS	// // ()
70	D-CONTC/44882/2025 CONTC/5283/2025	DR.CHANDRA SEKHAR TRIPATHY VS KALI PRASANNA MOHAPATRA,IAS	ADV. VS	// // ()
71	D-CONTC/44931/2025 CONTC/5284/2025	KHIROD KUMAR BEHERA VS PURNA CHANDRA MISHRA,STAMP COLLECTOR,CUTTACK	ADV. VS	// // ()
72	D-CONTC/44998/2025 CONTC/5285/2025	PRAMOD KUMAR SAHOO VS BIBHUTI BHUSAN NAYAK,IAS	ADV. VS	// // ()
73	D-CONTC/45062/2025 CONTC/5286/2025	PRADIP KUMAR SARAF VS SALINI PANDIT,IAS	SUSHREE SANGITA PASAYAT VS	// // ()
74	D-CONTC/45080/2025 CONTC/5287/2025	AJIT KUMAR MISHRA VS DR.N.THIRUMALA NAIK,IAS	ADV. VS	// // ()
75	D-CONTC/45085/2025 CONTC/5288/2025	PRAMOD KUMAR PADHI VS SATYABRATA SAHOO,IAS	ADV. VS	// // ()
76	D-CONTC/45088/2025 CONTC/5289/2025	PABITRA KUMBHAR VS NRUPARAJ SAHU,OAS (SS)	ADV. VS	// // ()
77	D-CONTC/43525/2025 CONTC/5290/2025	PRAFULLA KUMAR BEHERA VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// // ()
78	D-CONTC/44140/2025 CONTC/5291/2025	PRAMOD KUMAR PATEL VS ANU GARG,P.SECY. TO GOVT. W.R DEPT., ODISHA	ADV VS	// // ()
79	D-CONTC/44951/2025 CONTC/5292/2025	RATAN CHAND SENAPATY VS BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA	ADV VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/44959/2025 CONTC/5293/2025	SOUBHAGYALATA RAYGURU VS KALI PRASANNA MAHAPATRA,DIRECTOR,DIRECTORATE OF HIGHER EDUCATION,BBSR,KHURDA	ADV. VS	// ()
81	D-CONTC/44139/2025 CONTC/5294/2025	SARBESWAR NAYAK VS GIRISH S.N., SECY. P.R AND D.W DEPT.,ODISHA	ADV VS	// ()
82	D-CONTC/45100/2025 CONTC/5295/2025	SUPRAVA PRADHAN VS M.S.KIRANDEEP KAUR SAHOTA,COMMNR. C.M.C,CUTTACK	ADV. VS	// ()
83	D-CONTC/45104/2025 CONTC/5296/2025	KAMALA GOUDA VS MANSI NIMBHAL,M.D,DIRECTOR,ODISHA LIFT IRRIGATION CO. LTD.	ADV. VS	// ()
84	D-CONTC/44319/2025 CONTC/5297/2025	HARADHAN DEBNATH VS B.PARAMESWARAN,IAS	SUBHADUTTA ROURAY VS	// ()
85	D-CONTC/45129/2025 CONTC/5298/2025	BISWARANJAN MOHANTY VS SIDDHARTHA DAS, REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA	KAJAL SAHOO VS	// ()
86	D-CONTC/44971/2025 CONTC/5299/2025	MADHAB CHANDRA DASH VS BALAKRUSHNA PRADHAN,S.I, KHANDAGIRI P.S	ADV. VS	// ()
87	D-CONTR/32495/2025 CONTR/29/2025	SWORNALATA PRUSTY VS KHILARI RISHIKESH DNYANDEO,IPS	SAILABALA JENA VS	// ()/
88	D-CONTR/32981/2025 CONTR/30/2025	BASANTI BEHERA VS ANURADHA MARTHA,I.I.C,MARKATNAGAR,PHASE-II P.S,CDA 11 ,CUTTACK	ADV. VS	// ()
89	D-CRLA/32942/2025 CRLA/1246/2025	INFORMANT VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	BARI RAMCHANDRAPUR /281 /2021 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) CT/0000226/2023
90	D-CRLA/33407/2025 CRLA/1247/2025	DHABALA@DHANESWAR MAJHI VS STATE OF ODISHA	SASMITA NANDA VS	CHHENDIPADA /411 /2022 A.D.J.,ANGUL(Anugul) CT/0000011/2023
91	D-CRLA/33464/2025	JAGASAN GOUD ROUT @ JAGSAN GOUD @ ROUT	BIKASH CHANDRA PARIJA	BODEN /196 /2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/1248/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000056/2021
92	D-CRLA/33478/2025 CRLA/1249/2025	KHUSBU SAGAR@KHUSBU SINGH SAGAR VS STATE OF ODISHA	JAGAJIT PANDA VS	RAIRANGPUR TOWN /131 /2023 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000061/2023
93	D-CRLA/33583/2025 CRLA/1250/2025	SK.TAMIR VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	CDA-II /44 /2021 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000015/2021
94	D-CRLA/33565/2025 CRLA/1251/2025	JAGAN SAMAL VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	Tantiapal Marine /60 /2020 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000035/2021
95	D-CRLA/33979/2025 CRLA/1252/2025	SUNIL KUMAR PADHI VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	JEYPORE VIGILANCE /40 /2013 AUTHORISED OFFICER, SPL. COURT, B Confiscation Case/0000001/2019
96	D-CRLA/34069/2025 CRLA/1253/2025	ROHIT SARAF VS STATE OF ODISHA(OPID)	BAIVAV MISHRA VS	EOW,BHUBANESWAR /17 /2016 PRESIDING OFFICER, DESIGNATED CO CT/0000015/2016
97	D-CRLMA/33732/2025 CRLMA/159/2025	SURESH CHANDRA SAHU@SURESH SAHU VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	TARASINGI /376 /2024 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000080/2024
98	D-CRLMC/33663/2025 CRLMC/4578/2025	SHASWAT SHUBHAM SAHOO VS STATE OF ODISHA	BIJAY KUMAR SAHOO VS	MALGODOWN /60 /2025 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000089/2025
99	D-CRLMC/33752/2025 CRLMC/4579/2025	ANISHA MITRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LINGARAJ P.S. /14 /2019 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000112/2019
100	D-CRLMC/33508/2025 CRLMC/4580/2025	SURJYA@SURY MITA SWAIN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 ADDL DISTRICT AND SESSIONS JUDGE CRREV/0000025/2022
101	D-CRLMC/33509/2025 CRLMC/4581/2025	RAJENDRA BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BALIKUDA /70 /2009 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000019/2025
102	D-CRLMC/33552/2025 CRLMC/4582/2025	MITHUN BEHERA VS	JUGALA KISHORE PANDA VS	HARABHANGA /139 /2020 A.D.J.,BOUDH(Baudh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/33568/2025 CRLMC/4583/2025	STATE OF ODISHA SUBHAM KUMAR DUSAR VS	ARUN KUMAR BUDHIA VS	ST/0000041/2022 DHANUPALI /73 /2025 A.D.J.,SAMBALPUR(Sambalpur) ST/0000182/2025
104	D-CRLMC/33666/2025 CRLMC/4584/2025	STATE OF ODISHA GANGADHAR BEHERA VS	PRAVASHA PUJAREE PARIDA VS	Maitri Vihar PS /96 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000424/2025
105	D-CRLMC/33261/2025 CRLMC/4585/2025	STATE OF ODISHA TOFAN KUMAR SAHOO VS	SATYABRATA DASH VS	KUJANGA /330 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000838/2025
106	D-CRLMC/33582/2025 CRLMC/4586/2025	STATE OF ODISHA RANJAN KUMAR NAYAK VS	AMLAN SHAKTI PAUL VS	REAMAL /59 /2011 J.M.F.C.,REAMAL(Debagarh) CT/0000202/2011
107	D-CRLMC/33622/2025 CRLMC/4587/2025	STATE OF ODISHA AJIT SAHOO@AJAYA SAHOO@GODHI VS	SWAGATIKA SAHOO VS	BINJHARPUR /456 /2025 S.D.J.M.,JAJPUR(Jajapur) CT/0002305/2025
108	D-CRLMC/33735/2025 CRLMC/4588/2025	STATE OF ODISHA SANTOSH KU NAYAK VS	JAYAKRISHNA MOHAPATRA VS	JUNAGARH /361 /2025 J.M.F.C.,JUNAGARH(Kalahandi) CT/0000357/2025
109	D-CRLMC/33600/2025 CRLMC/4589/2025	STATE OF ODISHA ASHOK BALIAR @ ALOK BALIAR VS	BIBHUTI RANJAN MOHANTY VS	BAUNISUNI /27 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000058/2025
110	D-CRLMC/33618/2025 CRLMC/4590/2025	STATE OF ODISHA NARAYAN SAHU VS	MANAS KUMAR CHAND VS	BAIDYANATHPUR /459 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002477/2025
111	D-CRLMC/33620/2025 CRLMC/4591/2025	STATE OF ODISHA TITU SAMAL VS	RAJENDRA KUMAR PRADHAN VS	/ /0 J.M.F.C.,BASUDEVPUR(Bhadrak) ICC/0000019/2025
112	D-CRLMC/33625/2025 CRLMC/4592/2025	SANJEEB KUMAR BEHERA RAJ KARNA VS	BIKASH KARNA VS	KANTAMAL /76 /2019 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000118/2019
113	D-CRLMC/33641/2025 CRLMC/4593/2025	STATE OF ODISHA KAILASH KUMAR MUKHI VS	SEKH ZAKIR HUSSAIN VS	/ /0 J.M.F.C.,PHULBANI(Kandhamal) 2(C)CC/0000001/2012

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/33674/2025 CRLMC/4594/2025	NITISH KUMAR BARIK @ NITISH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /166 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000386/2024
115	D-CRLMC/33705/2025 CRLMC/4595/2025	SANTOSH KUMAR SAHOO VS NIBEDITA KHILAR	BASANTA KUMAR BARIK VS	/ /0 J.M.F.C.,SORO(Baleshwar) ICC/0000086/2023
116	D-CRLMC/33715/2025 CRLMC/4596/2025	BISWANATH SAMAL VS STATE OF ODISHA	PRATYASISH MOHANTY VS	/ /0 S.D.J.M.,JAJPUR(Jajapur) ICC/0000140/2019
117	D-CRLMC/33529/2025 CRLMC/4597/2025	RAJESH BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIJEPUR /85 /2018 A.D.J.,PADAMPUR(Bargarh) Spl/0000052/2018
118	D-CRLMC/33580/2025 CRLMC/4598/2025	AKASH NAYAK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-19 /102 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundargarh) GR/0001573/2025
119	D-CRLMC/33695/2025 CRLMC/4599/2025	JITBAHAN SAHOO@JEET PAHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIBAGA /143 /2025 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000598/2025
120	D-CRLMP/33599/2025 CRLMP/1445/2025	MANORANJAN PANDA VS SMRUTIREKHA PANDA	MANORANJAN MISHRA VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) CMC/0000001/2021
121	D-CRLMP/33653/2025 CRLMP/1446/2025	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARAMBA /52 /2025 () //
122	D-CRLMP/33832/2025 CRLMP/1447/2025	SOURAV KUMAR SAHOO VS STATE OF ODISHA	SMRUTI RANJAN RAO VS	CHAULIAGANJA /240 /2025 () //
123	D-CRLREV/33385/2025 CRLREV/856/2025	BABUNA@BALARAM SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /98 /2015 A.D.J.,ATHAGARH(Cuttack) CRA/0000015/2025
124	D-CRLREV/33440/2025 CRLREV/857/2025	ASHISH KUMAR SAHU VS SUBEDITA SAHU	ARIJEET MISHRA VS	/ /0 S.D.J.M.,MALKANGIRI(Malkangiri) MIS.CASE/0000071/2023
125	D-CRLREV/33512/2025	HEMANT SAHU	MANAS KUMAR CHAND	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/858/2025	VS STATE OF ODISHA	VS	J.M.F.C.,MADANPUR-RAMPUR(Kalahand 2(B)CC/000006/2016
126	D-CRLREV/33545/2025 CRLREV/859/2025	AFROZ ALAM VS STATE OF ODISHA	CHHABI BEHERA VS	RANPUR /270 /2025 A.D.J.,NAYAGARH(Nayagarh) CRA/000023/2025
127	D-CRLREV/33250/2025 CRLREV/860/2025	ISAK TIGGA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /100 /2004 A.D.J.,SUNDARGARH(Sundargarh) CRA/000026/2014
128	D-CRLREV/33933/2025 CRLREV/861/2025	SATYADEEP MOHANTY VS DIPTIMAYEE MOHANTY	HEMANTA KUMAR MOHANTA VS	//0 J.M.F.C. II BHADRAK(Bhadrak) DV M.C./000052/2025
129	D-CRP/43748/2025 CRP/49/2025	SAROJ KUMAR SENAPATI VS INDIAN OVERSEAS BANK,CHENNAI	SRINIBASH SATAPATHY VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000155/2021
130	D-FAO/44538/2025 FAO/473/2025	NATIONAL INSURANCE COMPANY LTD., CUTTACK VS MADHUSUDAN BARIK	JYOTI RANJAN DEO VS	// COMMISSIONER EMPLOYEES COMPEN EC/000027/2009
131	D-JCRLA/33908/2025 JCRLA/191/2025	BABRUBAHAN MAHANANDIA VS STATE OF ODISHA	ADV. VS	KISHORENAGAR (ANUGUL) /94 /2020 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/000039/2020
132	D-JCRLA/33909/2025 JCRLA/192/2025	LAKHANA KHARSEL VS STATE OF ODISHA	ADV. VS	TITILAGARH /180 /2017 A.D.J.,TITILAGARH(Balangir) SC/000068/2017
133	D-JCRLA/33910/2025 JCRLA/193/2025	RAMA CHANDRA SETHY VS STATE OF ODISHA	ADV. VS	JAGATSINGPUR /106 /2013 DISTRICT & SESSIONS JUDGE,JAGATSI CT/000055/2020
134	D-JCRLA/33911/2025 JCRLA/194/2025	NALU @ BIDYADHAR NAIK VS STATE OF ODISHA	ADV. VS	MANCHESWAR P.S. /1 /2023 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000117/2023
135	D-JCRLA/33912/2025 JCRLA/195/2025	BAGHRAY MARNDI VS STATE OF ODISHA	ADV. VS	KULIANA /141 /2014 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000116/2015
136	D-JCRLA/33913/2025 JCRLA/196/2025	DASARATHI MURMU VS	ADV. VS	RASGOBINDPUR /58 /2015 2ND A.D.J., BARIPADA(Mayurbhanj)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-JCRLA/33914/2025 JCRLA/197/2025	STATE OF ODISHA RADHA @ RADHAKRUSHNA PATRA @ DHUBULA VS STATE OF ODISHA	ADV. VS	ST/000014/2016 BETNOTI /294 /2021 DISTRICT & SESIONS JUDGE,BARIPADA
138	D-JCRLA/33915/2025 JCRLA/198/2025	SAMAL MURMU VS STATE OF ODISHA	ADV. VS	ST/0000228/2022 SULIAPADA /28 /2015 2ND A.D.J., BARIPADA(Mayurbhanj)
139	D-JCRLA/33916/2025 JCRLA/199/2025	SUNARAM SINGH VS STATE OF ODISHA	ADV. VS	ST/0000237/2015 BANGRIPOSI /55 /2018 SPECIAL JUDGE (POCSO), BARIPADA(M
140	D-JCRLA/33917/2025 JCRLA/200/2025	JAGESWAR NAYAK VS STATE OF ODISHA	ADV. VS	Spl/0000060/2018 TENTULIKHUNTI /121 /2024 DISTRICT AND SESSIONS JUDGE,NAWA
141	D-MACA/44916/2025 MACA/1172/2025	SUNITA SETHY VS PROP. AKARSAN SINHA	PRADEEP KUMAR MISHRA VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000339/2022
142	D-MACA/36539/2025 MACA/1173/2025	PARAMA @ PARAMANANDA SAHU @ PARAMA SAHU VS DHARMENDRA KUMAR BHOI	BUDHIRAM DAS VS	// 1ST M.A.C.T.,BALANGIR(Balangir) Mac/0000065/2022
143	D-MACA/38764/2025 MACA/1174/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR VS ABHINASH KUMAR KHOSLA	ADAM ALI KHAN VS	// 4TH M.A.C.T.,KORAPUT(Koraput) Mac/0000016/2019
144	D-MACA/43897/2025 MACA/1175/2025	M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD.,BBSR VS MOHAN MURARI MOHANTY	ADAM ALI KHAN VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000151/2022
145	D-MACA/44135/2025 MACA/1176/2025	MANAGER, NATIONAL INSURANCE CO.LTD.,CUTTACK VS NITIN JOJO	PRASANTA KUMAR MAHALI VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000099/2018
146	D-MATA/44853/2025 MATA/423/2025	S. MAHESWAR RAO VS S. SANTOSHI	PRATYUSHA NAIDU VS	// JUDGE FAMILY COURT,RAYAGADA(Ra
147	D-MATA/44968/2025 MATA/424/2025	DEEPAK KUMAR SAMANTASINGHAR VS PRAGYAN PATTANAIAK	SURYANARAYAN BISWAL VS	// CP/0000030/2024 JUDGE FAMILY COURT,CUTTACK(Cutta

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-OTAPL/44966/2025 OTAPL/96/2025	THE COMMISSIONER OF CENTRAL TAX, G.S.T AND C.X., ROURKELA COMMISSIONERATE, ROURKELA VS M/S HINDALCO INDUSTRIES LIMITED, HIRAKUD COMPLEX,SAMBALPUR	SKA RAY, CHHEDAARY, SR.S.C VS	// ()
149	D-RSA/29180/2025 RSA/551/2025	REKHA PAHADASINGH VS CHHETA BARAL	KRUPASINDHU SAHOO VS	// 2ND A.D.J,KHURDA(Khordha) RFA/0000026/2018
150	D-RSA/44815/2025 RSA/552/2025	CHHINU SAHU VS SULOCHANA SAHU	ABHAS MOHANTY VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000021/2025
151	D-TRP(C)/44855/2025 TRP(C)/386/2025	DURGABATI OJHA VS KAILASH CHANDRA SUTAR	SAMAPIKA MISHRA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000035/2025
152	D-TRP(C)/42610/2025 TRP(C)/387/2025	GITANJALI MALLIK VS SANTOSH MALLIK	SURESH CHANDRA PRADHAN VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000177/2025
153	D-WA/42585/2025 WA/1739/2025	STATE OF ODISHA VS ABHAYA KUMAR MAHAPATRA	SASWAT DAS, A.G.A VS	// ()
154	D-WA/44282/2025 WA/1740/2025	STATE OF ODISHA VS M/S JSW ENERGY(UTKAL)LTD.	AISHWARYA DASH,A.S.C VS	// ()
155	D-WA/44168/2025 WA/1741/2025	STATE OF ODISHA VS RAJESH KUMAR BISWAL	SASWAT DAS,A.G.A VS	// ()
156	D-WA/44767/2025 WA/1742/2025	STATE OF ODISHA VS PURNIMA SWAIN	SASWAT DAS,A.G.A VS	// ()
157	D-WA/42470/2025 WA/1743/2025	HRUSIKESH MISHRA VS STATE OF ODISHA	KARUNAKAR RATH VS	// ()
158	D-WP(C)/44821/2025 WP(C)/31439/2025	BAPI SWAIN VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	RABINDRA NATH PANDA VS	// ()
159	D-WP(C)/44822/2025	NARENDRA LENKA	KISHORE KUMAR MISHRA,P.RAY,D.BARIK,G.NAYAK //	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31440/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/44652/2025 WP(C)/31441/2025	BIRANCHI NARAYAN MOHAPATRA VS COMMISSIONER CT AND GST CUTTACK ODISHA	SATYABRATA MOHAPATRA VS	// 0 //
161	D-WP(C)/37614/2025 WP(C)/31442/2025	THUAPADAR GRAM PANCHAYAT, KALAHANDI VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
162	D-WP(C)/44649/2025 WP(C)/31443/2025	SURESH PANDE VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// 0 //
163	D-WP(C)/45040/2025 WP(C)/31444/2025	ARUN KUMAR BEHERA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
164	D-WP(C)/45153/2025 WP(C)/31445/2025	LAGU TOPPO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
165	D-WP(C)/37802/2025 WP(C)/31446/2025	RAJPUR GRAM PANCHAYAT STARIYA MISSION SHAKTI SANGHA, KALAHANDI VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
166	D-WP(C)/44645/2025 WP(C)/31447/2025	NEELEEMA NAYAK VS STATE OF ORISSA	DIPTI RANJAN SWAIN VS	// 0 //
167	D-WP(C)/44961/2025 WP(C)/31448/2025	TRINATH SAHU VS THE ADDL. SUB-COLLECTOR, SETTLEMENT, PHULBANI, KANDHAMAL	GOPINATH MISHRA VS	// 0 //
168	D-WP(C)/44495/2025 WP(C)/31449/2025	SUBRAT KUMAR PATTANAIAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
169	D-WP(C)/44638/2025 WP(C)/31450/2025	USHARANI NAYAK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
170	D-WP(C)/44641/2025 WP(C)/31451/2025	BODANA HARI PRASAD VS	DR.NIRANJAN SWAIN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/45177/2025 WP(C)/31452/2025	CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR SANTANU MALLICK VS STATE TAX OFFICER, CT AND GST, CUTTACK II, CUTTACK	RAJESH MOHANTY VS	// // ()
172	D-WP(C)/44818/2025 WP(C)/31453/2025	SANTOSH KUMAR PATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// () //
173	D-WP(C)/44499/2025 WP(C)/31454/2025	BISIKESANA NARAYAN MOILI VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// () //
174	D-WP(C)/45054/2025 WP(C)/31455/2025	PARSURAM MALLICK VS STATE OF ODISHA	GOPINATH MISHRA VS	// () //
175	D-WP(C)/44828/2025 WP(C)/31456/2025	SHIBARAM BEHERA VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	RABINDRA NATH PANDA VS	// () //
176	D-WP(C)/43475/2025 WP(C)/31457/2025	SALMA BIBI VS AUTHORIZED OFFICER AXIS BANK LTD, BBSR	SANJIB KUMAR BHANJADEO VS	// () //
177	D-WP(C)/44646/2025 WP(C)/31458/2025	BISHNU PRASAD PANDA VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// () //
178	D-WP(C)/45094/2025 WP(C)/31459/2025	ASHOK KUMAR MOHANTA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// () //
179	D-WP(C)/44642/2025 WP(C)/31460/2025	BRUNDABATI NAYAK VS STATE OF ORISSA	DIPTI RANJAN SWAIN VS	// () //
180	D-WP(C)/44741/2025 WP(C)/31461/2025	SHYAM SUNDAR PANIGRAHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
181	D-WP(C)/45264/2025 WP(C)/31462/2025	INDRAJIT PATTNAIK VS SUPDT.CGST AND CENTRAL EXCISE, BBSR	DAITARI BEHERA VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/44743/2025 WP(C)/31463/2025	SITAKANTA MISHRA VS THE MANAGER OF REGULATED MARKET COMITTEE,BOLANGIR	LAXMAN PRADHAN VS	// 0 //
183	D-WP(C)/43692/2025 WP(C)/31464/2025	SOMANATH SWAIN VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA	DR.NIRANJAN SWAIN VS	// 0 //
184	D-WP(C)/44494/2025 WP(C)/31465/2025	DEBANANDA ROUT VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
185	D-WP(C)/44746/2025 WP(C)/31466/2025	SUBRAT DAS VS STATE OF ODISHA	PARASH BISWAL VS	// 0 //
186	D-WP(C)/44962/2025 WP(C)/31467/2025	BIMAL DAS VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
187	D-WP(C)/44747/2025 WP(C)/31468/2025	MAMATARANI NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
188	D-WP(C)/44749/2025 WP(C)/31469/2025	AYUSHMAN SUNDARAY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
189	D-WP(C)/44958/2025 WP(C)/31470/2025	GOUTAM PRADHAN VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
190	D-WP(C)/44833/2025 WP(C)/31471/2025	BAJRANG ROAD CONSTRUCTION PVT LTD.,KOLKATA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
191	D-WP(C)/45172/2025 WP(C)/31472/2025	SWAPNA MANJARI DASH VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
192	D-WP(C)/43693/2025 WP(C)/31473/2025	MITHUN DASH VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// 0 //
193	D-WP(C)/44594/2025	GYANA RANJAN PARIDA	DR.NIRANJAN SWAIN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31474/2025	VS	VS	0
		CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR		//
194	D-WP(C)/44878/2025	REETUPARNA TRIPATHY	HRUDANANDA MOHAPATRA	//
	WP(C)/31475/2025	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/43966/2025	SK.NASAR AHAMAD	AYODHYA NATH LENKA	//
	WP(C)/31476/2025	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/44755/2025	NARENDRA KUMAR MOHANTY	BHABANI SANKAR DAS	//
	WP(C)/31477/2025	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/44630/2025	SUBRAT KUMAR ROUT	DR.NIRANJAN SWAIN	//
	WP(C)/31478/2025	VS	VS	0
		CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA		//
198	D-WP(C)/45286/2025	ADIKANDHA PRADHAN	PRASANTA KUMAR NANDA	//
	WP(C)/31479/2025	VS	VS	0
		STATE BANK OF INDIA, BERHAMPUR, GANJAM		//
199	D-WP(C)/44883/2025	SAROJINI RATH	HRUDANANDA MOHAPATRA	//
	WP(C)/31480/2025	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/44647/2025	RASMITA DIGAL	DIPTI RANJAN SWAIN	//
	WP(C)/31481/2025	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/44493/2025	GOPAL AGRAWAL	SWAPNA KUMAR OJHA	//
	WP(C)/31482/2025	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/44626/2025	DHUBAL NAIK	DR.NIRANJAN SWAIN	//
	WP(C)/31483/2025	VS	VS	0
		CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA		//
203	D-WP(C)/44702/2025	DEEPAK KUMAR MISHRA	BIKRAM KESHARI BAL	//
	WP(C)/31484/2025	VS	VS	0
		THE COLLECTOR, CUTTACK		//
204	D-WP(C)/44637/2025	LOVELY DIGAL	DIPTI RANJAN SWAIN	//
	WP(C)/31485/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/45184/2025 WP(C)/31486/2025	STATE OF ODISHA ASHWINI KUMAR GOUDA VS	SOMA PATNAIK VS	// // ()
206	D-WP(C)/44738/2025 WP(C)/31487/2025	STATE OF ODISHA BANDITA MUDULI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
207	D-WP(C)/45370/2025 WP(C)/31488/2025	STATE OF ORISSA RAMESH CHANDRA BEHERA VS	SRINIBASH SATAPATHY VS	// // ()
208	D-WP(C)/45186/2025 WP(C)/31489/2025	STATE OF ODISHA SUMIT KUMAR MISHRA VS	SOMA PATNAIK VS	// // ()
209	D-WP(C)/43896/2025 WP(C)/31490/2025	STATE OF ODISHA BANAMALI MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
210	D-WP(C)/45311/2025 WP(C)/31491/2025	STATE OF ODISHA RIYANKA JENA VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
211	D-WP(C)/44658/2025 WP(C)/31492/2025	THE STATE OF ODISHA PRABHAKAR NAYAK VS	DIPTI RANJAN SWAIN VS	// // ()
212	D-WP(C)/44739/2025 WP(C)/31493/2025	STATE OF ODISHA NIHARIKA GRAHACHARYA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
213	D-WP(C)/44228/2025 WP(C)/31494/2025	STATE OF ODISHA M/S CHANDRA TRADERS, GANJAM VS	SANTOSH KUMAR MISHRA VS	// // ()
214	D-WP(C)/44078/2025 WP(C)/31495/2025	COMMISSIONER OF STATE TAX, COMMISSIONERATE OF CT AND GST ODISHA ,CUTTACK ARUN KUMAR HOTA VS	PAMI RATH VS	// // ()
215	D-WP(C)/43884/2025 WP(C)/31496/2025	STATE OF ODISHA ADAL ANIL KUMAR VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// // () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/44744/2025 WP(C)/31497/2025	SUBRAT KUMAR TRIPATHY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
217	D-WP(C)/44083/2025 WP(C)/31498/2025	RAKESH KUMAR PRUSTY VS RAJPAL SINGH	JATINDRA KUMAR MOHAPATRA VS	// 0 //
218	D-WP(C)/44680/2025 WP(C)/31499/2025	SURENDRA MALLICK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
219	D-WP(C)/44592/2025 WP(C)/31500/2025	SANGRAM NATHSHARMA VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// 0 //
220	D-WP(C)/44779/2025 WP(C)/31501/2025	SHANKARSHAN NAYAK @ SHANKARSAN NAYAK VS THE BRANCH MANAGER (HDFC BANK), BALESORE	BISHAL BAIVAB VS	// 0 //
221	D-WP(C)/44593/2025 WP(C)/31502/2025	JIBAN KUMAR SAMAL VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// 0 //
222	D-WP(C)/44540/2025 WP(C)/31503/2025	M/S. J.S. CONSTRUCTION, ANUGUL VS ASST. COMMISSIONER, GST AND CENTRAL EXCISE, ANUGUL	UMESH CHANDRA BEHURA VS	// 0 //
223	D-WP(C)/44914/2025 WP(C)/31504/2025	MANAS RANJAN PATTANAİK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
224	D-WP(C)/44740/2025 WP(C)/31505/2025	PEDDINA DIBAKAR RAO VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
225	D-WP(C)/44921/2025 WP(C)/31506/2025	CHANDRA SEKHAR SWAIN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
226	D-WP(C)/44957/2025 WP(C)/31507/2025	RAJESH KUMAR CHANDA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
227	D-WP(C)/44820/2025	SUBODHA KUMAR DASH	SAROJA KANTA SAMAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31508/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/44923/2025	GOPINATH DEO	DR. JITENDRA KUMAR LENKA	//
	WP(C)/31509/2025	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/44847/2025	RAJKISHORE DAS	SAMAPIKA MISHRA	//
	WP(C)/31510/2025	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/45326/2025	MANOJ KUMAR PRADHAN	SITANSU MOHAN SINGH	//
	WP(C)/31511/2025	VS STATE OF ORISSA	VS	0 //
231	D-WP(C)/45314/2025	RAJENDRA PRASAD PATTNAIK	SITANSU MOHAN SINGH	//
	WP(C)/31512/2025	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/44843/2025	KHIROD SAHOO	GOPAL CHARAN MOHANTY	//
	WP(C)/31513/2025	VS THE STATE OF ODISHA	VS	0 //
233	D-WP(C)/45123/2025	PRASANNA KUMAR MOHAPATRA	KHIROD CHANDRA MAJHI	//
	WP(C)/31514/2025	VS R.T.O., KEONJHAR	VS	0 //
234	D-WP(C)/45316/2025	BIKASH DADHICHI	SITANSU MOHAN SINGH	//
	WP(C)/31515/2025	VS STATE OF ORISSA	VS	0 //
235	D-WP(C)/45315/2025	MANOJ KUMAR PRADHAN	SITANSU MOHAN SINGH	//
	WP(C)/31516/2025	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/45325/2025	PANKAJINI BARIK	SITANSU MOHAN SINGH	//
	WP(C)/31517/2025	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/45125/2025	SWASTI CHANDRA NAYAK	KHIROD CHANDRA MAJHI	//
	WP(C)/31518/2025	VS R.T.O., CUTTACK	VS	0 //
238	D-WP(C)/45372/2025	ODM PUBLIC SCHOOL, KHURDA	GYANA RANJAN MAHAPATRA	//
	WP(C)/31519/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/44862/2025 WP(C)/31520/2025	COMMISSIONER, BBSR. MUNICIPALITY CORPORATION, BBSR M/S.TIRUMALA INFRASTRUCTURE AND DEVELOPMENT PVT.LTD., BBSR VS STATE OF ODISHA	PRATIK DASH VS	// // 0 //
240	D-WP(C)/45339/2025 WP(C)/31521/2025	BINODINI TRIPATHY VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
241	D-WP(C)/45340/2025 WP(C)/31522/2025	DR.NIHAR RANJAN NAYAK VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
242	D-WP(C)/44542/2025 WP(C)/31523/2025	M/S. J.S. CONSTRUCTION, ANUGUL VS ASST. COMMISSIONER, GST AND CENTRAL EXCISE, ANUGUL	UMESH CHANDRA BEHURA VS	// 0 //
243	D-WP(C)/44865/2025 WP(C)/31524/2025	PRAMODA KUMAR SATAPATHY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
244	D-WP(C)/44900/2025 WP(C)/31525/2025	BICHITRA SATPATHY VS MOHAN DAS	AJIT KUMAR SAHOO VS	// 0 //
245	D-WP(C)/44905/2025 WP(C)/31526/2025	SHREE SHYAM SUNDAR PADDY PROCESSING MILL PVT.LTD, BARAGARH VS UNION OF INDIA	SAROJ KUMAR PADHY VS	// 0 //
246	D-WP(C)/45345/2025 WP(C)/31527/2025	SUSANTA KUMAR NAYAK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
247	D-WP(C)/44885/2025 WP(C)/31528/2025	RAJANIRANI PATI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
248	D-WP(C)/45358/2025 WP(C)/31529/2025	BIDYADHAR SAHU VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
249	D-WP(C)/45387/2025 WP(C)/31530/2025	SURATI NAYAK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/45116/2025 WP(C)/31531/2025	M/S SWASTIK STEVEDORES PVT LTD VS ASSISTANT COMMISSIONER , GST AND CENTRAL EXCISE	KAJAL SAHOO VS	// 0 //
251	D-WP(C)/44329/2025 WP(C)/31532/2025	HARI NAYAK VS NARAYAN BEHERA	PRASHANTA KUMAR NAYAK VS	// 0 //
252	D-WP(C)/44533/2025 WP(C)/31533/2025	M/S. J.S. CONSTRUCTION, ANGUL VS ASST. COMMISSIONER, GST AND CENTRAL EXCISE, ANGUL	UMESH CHANDRA BEHURA VS	// 0 //
253	D-WP(C)/44875/2025 WP(C)/31534/2025	JITENDRA KUMAR SAMANTARAY VS UNION OF INDIA	KALPATARU KHUNTIA VS	// 0 //
254	D-WP(C)/38993/2025 WP(C)/31535/2025	SIDHESWAR BHOI VS PROJECT DIRECTOR, NHAI/PIU	DILIP KUMAR SAHU VS	// 0 //
255	D-WP(C)/45098/2025 WP(C)/31536/2025	LOKANATH PRASAD DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
256	D-WP(C)/45093/2025 WP(C)/31537/2025	AMIT KUMAR PARAMANIK VS THE STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
257	D-WP(C)/45338/2025 WP(C)/31538/2025	DR.S.GIRIDARA KUMAR SURABHI VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
258	D-WP(C)/43989/2025 WP(C)/31539/2025	KRUSHNA CHANDRA KHUNTIA VS INCOME TAX OFFICER, PURI	PRAKASH KUMAR JENA VS	// 0 //
259	D-WP(C)/45102/2025 WP(C)/31540/2025	UMAKANTA DASH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
260	D-WP(C)/45342/2025 WP(C)/31541/2025	DR.ATISH KUMAR SAHOO VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
261	D-WP(C)/45169/2025	MAHENDRA KUMAR PATRA	DEBASISH SAMAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31542/2025	VS STATE OF ORISSA	VS	0 //
262	D-WP(C)/44237/2025 WP(C)/31543/2025	M/S JAYSHREE CHEMICALS LTD, KOLKOTA VS COMMISSIONER GST AND CENTRAL EXCISE, BBSR	SANTOSH KUMAR MISHRA VS	// 0 //
263	D-WP(C)/45239/2025 WP(C)/31544/2025	SACHITANANDA MOHARANA VS STATE OF ODISHA.	SATYA NARAYAN BHRAMAR RAY VS	// 0 //
264	D-WP(C)/44075/2025 WP(C)/31545/2025	SADASHIV MOHAPATRA VS COLLECTOR CUM DIST.MAGISTRATE, SUNDARGARH	DINESH KUMAR PANDA VS	// 0 //
265	D-WP(C)/45201/2025 WP(C)/31546/2025	AVAYA KUMAR JENA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //
266	D-WP(C)/44614/2025 WP(C)/31547/2025	BISIKESANA NARAYAN MOILI VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
267	D-WP(C)/45450/2025 WP(C)/31548/2025	NIRMALA KANTI PRASAD PANDYA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
268	D-WP(C)/45189/2025 WP(C)/31549/2025	M/S ORISSA STEVEDORES LTD VS DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-I, CUTTACK	KAJAL SAHOO VS	// 0 //
269	D-WP(C)/44871/2025 WP(C)/31550/2025	HEMENDRA NARAYAN MOHANTY VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
270	D-WP(C)/45451/2025 WP(C)/31551/2025	NIRMAL PANDYA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
271	D-WP(C)/44668/2025 WP(C)/31552/2025	BISIKESANA NARAYAN MOILI VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
272	D-WP(C)/44873/2025 WP(C)/31553/2025	BIDYADHARA MOHANTY VS	SASWATI MOHAPATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/45452/2025 WP(C)/31554/2025	DISTRICT MANAGER, FOOD CORPORATION OF INDIA, SAMBALPUR TUSHAR H. PANDYA VS STATE OF ODISHA	AMITABH MISHRA VS	// // 0 //
274	D-WP(C)/45462/2025 WP(C)/31555/2025	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
275	D-WP(C)/45330/2025 WP(C)/31556/2025	MANASWINI HOTA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
276	D-WP(C)/45458/2025 WP(C)/31557/2025	KALPANA SATPATHY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
277	D-WP(C)/45469/2025 WP(C)/31558/2025	BHABAGRAHI SARJANSINGH VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
278	D-WP(C)/45413/2025 WP(C)/31559/2025	M/S. MAHANADI COALFIELDS LIMITED, SAMBALPUR VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
279	D-WP(C)/44824/2025 WP(C)/31560/2025	SAROJ SAMAL VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
280	D-WP(C)/45423/2025 WP(C)/31561/2025	BIDYADHAR PANDA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
281	D-WP(C)/45463/2025 WP(C)/31562/2025	SURESH CHANDRA NANDA VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //
282	D-WP(C)/45321/2025 WP(C)/31563/2025	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //
283	D-WP(C)/44907/2025 WP(C)/31564/2025	HEMANT KUMAR SAMAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/45378/2025 WP(C)/31565/2025	RABI NARAYAN GIRI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //
285	D-WP(C)/43400/2025 WP(C)/31566/2025	ARUN KUMAR PATTNAIK VS STATE OF ODISHA	RAMDAS ACHARY VS	// () //
286	D-WP(C)/45096/2025 WP(C)/31567/2025	NARENDRA KUMAR DAS VS STATE OF ODISHA	RAKESH BEHERA VS	// () //
287	D-WP(C)/45382/2025 WP(C)/31568/2025	ASHOK KUMAR DAS VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //
288	D-WP(C)/45445/2025 WP(C)/31569/2025	KSHYAMASAGAR MUDULI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //
289	D-WP(C)/44881/2025 WP(C)/31570/2025	SUVENDU MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //
290	D-WP(C)/45446/2025 WP(C)/31571/2025	DILLIP KUMAR MUDULI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //
291	D-ABLAPL/33714/2025 ABLAPL/12894/2025	BIKASH KUMAR PALAKA VS STATE OF ODISHA	RAMAKANTA PANDA VS	JEYPORE MAHILA /159 /2025 () //
292	D-ABLAPL/33720/2025 ABLAPL/12895/2025	ABHISEK NAYAK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /728 /2025 () //
293	D-ABLAPL/33721/2025 ABLAPL/12896/2025	MADHABA BEHERA VS STATE OF ODISHA	AJIT KUMAR PANDA VS	BAIDESWAR /191 /2024 () //
294	D-ABLAPL/33725/2025 ABLAPL/12897/2025	BABA SAHANI @ SUBHA MANGAL SAHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /115 /2024 () //
295	D-ABLAPL/33135/2025	SAGAR SWAIN	PURNA CHANDRA MOHARANA	SORO /549 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12898/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/33138/2025 ABLAPL/12899/2025	DILLIP PRADHAN @ ATULA VS STATE OF ODISHA	LULU JENA VS	JENAPUR /372 /2025 () //
297	D-ABLAPL/33518/2025 ABLAPL/12900/2025	MAHESWAR BHUYAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	/ /0 () //
298	D-ABLAPL/33655/2025 ABLAPL/12901/2025	NIRANJAN BHUYAN @ BUDHIA VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDIPUR /47 /2021 () //
299	D-ABLAPL/33704/2025 ABLAPL/12902/2025	ASHUTOSH SATPATHY VS STATE OF ODISHA	AMRIT MISHRA VS	DHAULI PS /226 /2025 () //
300	D-ABLAPL/33789/2025 ABLAPL/12903/2025	SAPA SRIKANTH VS STATE OF ODISHA	AUROVIND PATTNAIK VS	MAHILA P.S.(BBSR) /42 /2022 () //
301	D-ABLAPL/33706/2025 ABLAPL/12904/2025	CHINMAY NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SORO /656 /2025 () //
302	D-ABLAPL/33708/2025 ABLAPL/12905/2025	MAHAMMAD GUFRAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /274 /2025 () //
303	D-ABLAPL/33726/2025 ABLAPL/12906/2025	SUDHANSU DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	Bamapada (Industrial Area) /201 /2025 () //
304	D-ABLAPL/33417/2025 ABLAPL/12907/2025	SUDARSHAN SETH VS STATE OF ODISHA	JAGABANDHU SAHU VS	TUSRA /125 /2024 () //
305	D-ABLAPL/33727/2025 ABLAPL/12908/2025	MALIK IRSAT @ MALIK IRSAD VS STATE OF ODISHA	ANITA SAHOO VS	BALASORE SADAR /436 /2025 () //
306	D-ABLAPL/33729/2025 ABLAPL/12909/2025	SHIBU SAHANI @ SIBU SAHANI VS	AMULYA RATNA PANDA VS	PHULBANI SADAR /115 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/33630/2025 ABLAPL/12910/2025	STATE OF ODISHA SANU SUNA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// ATTABIRA /389 /2025 () //
308	D-ABLAPL/32747/2025 ABLAPL/12911/2025	ARIFA BIBI VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	DARGHA BAZAR /180 /2025 () //
309	D-ABLAPL/33736/2025 ABLAPL/12912/2025	DAULAT @ MD. MUJTABA ARABI VS STATE OF ODISHA	BHUBANESWAR DASH VS	KRUSHANANDAPUR /24 /2025 () //
310	D-ABLAPL/33762/2025 ABLAPL/12913/2025	SUNIL PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /32 /2025 () //
311	D-ABLAPL/33765/2025 ABLAPL/12914/2025	HASIBUN @ HASIBUL KHATUN @ HASIBUN KHATOON VS STATE OF ODISHA	SK. ZAFARULLA VS	ORIENT /172 /2025 () //
312	D-ABLAPL/33766/2025 ABLAPL/12915/2025	PRADEEP BAGARTI @ BAGARTY VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /95 /2018 () //
313	D-ABLAPL/31910/2025 ABLAPL/12916/2025	BHASKARA MAHAKUR VS STATE OF ODISHA	BISWABHUSAN DAS VS	SAINTALA /353 /2025 () //
314	D-ABLAPL/33173/2025 ABLAPL/12917/2025	SABITA RANI ROUT VS STATE OF ODISHA	DEBI PRASAD DASH VS	PIPLI /613 /2025 () //
315	D-ABLAPL/33573/2025 ABLAPL/12918/2025	LALLU SINGH VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	EOW,BHUBANESWAR /21 /2023 () //
316	D-ABLAPL/33623/2025 ABLAPL/12919/2025	LIPSITA PATRA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	CUTTACK SADAR /625 /2025 () //
317	D-ABLAPL/33643/2025 ABLAPL/12920/2025	BASANTI SAHU VS STATE OF ODISHA	LALIT SAHU VS	GAISILET /172 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/33702/2025 ABLAPL/12921/2025	GITA BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	CRRI /220 /2025) //
319	D-ABLAPL/33203/2025 ABLAPL/12922/2025	SUNIL MOHARANA @ SUNIL KUMAR MAHARANA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	TANGI /298 /2025) //
320	D-ABLAPL/33579/2025 ABLAPL/12923/2025	NILA @ NILANCHAL MAHAPATRA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /659 /2025) //
321	D-ABLAPL/33092/2025 ABLAPL/12924/2025	MONALISA SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	PURI SADAR /398 /2024) //
322	D-ABLAPL/33346/2025 ABLAPL/12925/2025	KRUSHNA CHANDRA MOHANTY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /698 /2025) //
323	D-ABLAPL/33724/2025 ABLAPL/12926/2025	SAROJ DAS @ SAROJ KUMAR DAS VS STATE OF ODISHA	ANITA SAHOO VS	REMUNA /186 /2025) //
324	D-ABLAPL/33728/2025 ABLAPL/12927/2025	AMAR DAS @ AMAR KUMAR DAS VS STATE OF ODISHA	ANITA SAHOO VS	REMUNA /186 /2025) //
325	D-ABLAPL/33362/2025 ABLAPL/12928/2025	SUBRAT BEHERA VS STATE OF ODISHA	DEBASIS BISWAL VS	MALGODOWN /271 /2025) //
326	D-ABLAPL/33550/2025 ABLAPL/12929/2025	MANMANTH MEHER VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /721 /2025) //
327	D-ABLAPL/33553/2025 ABLAPL/12930/2025	IMITIYAZ KHAN VS STATE OF ODISHA	DEBI PRASAD DASH VS	JAGATSINGPUR /136 /2023) //
328	D-ABLAPL/33739/2025 ABLAPL/12931/2025	SURYA NARAYAN TRIPATHY @ PAPU VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	TALABANIA /227 /2025) //
329	D-ABLAPL/33204/2025	SUSHANTA KUMAR JENA	MANORANJAN MUDULI	CHAULIAGANJA /542 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12932/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/33781/2025 ABLAPL/12933/2025	PRABHAT KUMAR PODH VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	JUJUMURA /185 /2025 () //
331	D-ABLAPL/33365/2025 ABLAPL/12934/2025	PRAVAKAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA PS /117 /2025 () //
332	D-ABLAPL/33555/2025 ABLAPL/12935/2025	BINOD BHUTIA VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /331 /2025 () //
333	D-ABLAPL/33740/2025 ABLAPL/12936/2025	PRATIMA MALLICK VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	/ /0 () //